

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1179
ANSWERED ON:13.07.2009
TAX RELIEF FOR SEZs
Khaire Shri Chandrakant Bhaurao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to review income tax relief extended to Special Economic Zones (SEZs);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to review SEZ Scheme in order to provide additional tax concessions to SEZs in the country, and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) :No general review of the existing fiscal benefits as admissible to SEZ developers/ units is under consideration at present.